

11.8.2016 for taking coordinated action to address the problem of drug abuse which, *inter-alia*, includes prevention of substance abuse among children in the country such as:—

- (a) Providing appropriate facilities for children including street children.
- (b) Establishing separate and specialized de-addiction treatment centres/facilities for drug dependent children, especially in Government Hospitals/Medical colleges.

NCPCR have informed that they have also developed Standard Operating Procedure (SOP) for care and protection of children in Street Situations. Ways for rehabilitation of street connected children have been suggested in the above mentioned SOP.

#### **Reservation beyond fifty per cent by States**

3315. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether Government is aware that several States are promising the caste group reservations beyond 50 per cent and if so, the details thereof; and
- (b) whether there is any proposals from the States to allow the reservations beyond 50 per cent by making suitable amendments in the Constitution and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) Government is not aware of any such promises made by the State Governments.

- (b) No, Sir.

#### **Launching of spaceships**

†3316. SHRI LAL SINH VADODIA: Will the PRIME MINISTER be pleased to state:

- (a) the year in which the process of launching spaceships in space was started by India;
- (b) the number of spaceships launched by India till date for the benefit of the country; and
- (c) the details of information obtained by scientists from those spaceships?

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†Original notice of the question was received in Hindi.